

**GOVERNMENT OF INDIA
LAW AND JUSTICE
LOK SABHA**

UNSTARRED QUESTION NO:6764
ANSWERED ON:06.05.2010
RETIREMENT AGE OF JUDGES
Dhruvanarayana Shri R.

Will the Minister of LAW AND JUSTICE be pleased to state:

- (a) whether the Government proposes to increase the retirement age of Judges of Supreme Court and High Courts;
- (b) if so, the details thereof;
- (c) whether there is also a proposal to increase the working days of these courts;and
- (d) if so, the time by which it is likely to be implemented?

Answer

MINISTER OF THE STATE IN THE MINISTRY OF LAW & JUSTICE (DR. M. VEERAPPA MOILY)

- (a) & (b): No, Madam. There is no proposal, at present, to increase the age of retirement of Supreme Court and High Court Judges.
- (c) & (d): Working hours in the Supreme Court and High Courts are regulated by the rules framed by the respective Courts. There is no proposal in the Government to increase the working days of these courts.